

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF FEBRUARY-2025

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING										
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE				
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL																
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	5140/21	04.12.2021	HARSH CLEAN DHAN PVT LTD VS JYOTI TRADING AND ORS	01.02.2025	15.02.2025 10.03.2025	15.02.2025 10.03.2025	28.02.2025 18.03.2025	29.03.2025	NA					
			306	CS (COMM)	826/24	30.07.2024	M/S ASIANA METALS AND TOOL CORPORATION VS M/S NITCO TRADING COMPANY	NA	15.02.2025	15.02.2025	18.02.2025	07.03.2025	10.03.2025					
			306	CS (COMM)	773/24	18.07.2024	M/S CONVERGIA DIGITAL EDUCATION PVT LTD VS M/S CRESENT PUBLIC SCHOOL	NA	28.02.2025	28.02.2025	04.03.2025	19.03.2025	19.03.2025					
			306	CS (COMM)	1230/24	11.11.2024	STATE BANK OF INDIA VS SUNDER	11.02.2025	22.02.2025 18.03.2025	22.02.2025 18.03.2025	06.03.2025 21.03.2025	05.04.2025	09.04.2025					
			306	CS (COMM)	990/23	06.07.2023	SHRI BHAGWAN VINEET KUMAR SHRIVASTAVA	12.02.2025	28.02.2025 19.03.2025	28.02.2025 19.03.2025	05.03.2025 26.03.2025	05.04.2025	24.04.2025					
			306	CS (COMM)	1171/24	23.10.2024	SALEK CHAND VS MCD	13.02.2025	28.02.2025 22.03.2025	28.02.2025 22.03.2025	10.03.2025 25.03.2025	05.04.2025	15.04.2025					

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS.COMM/1076/2024	28.09.2024	BHANU VERMA, SOLE PROP. M/S NAMISH BUILDERS VS MCD	10.02.2025	10.03.2025	11.03.2025	17.03.2025	18.03.2025	25.03.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS.COMM/94/2024	16.01.2024	M/S PRINCEM ORNAMENTS PVT. LTD. VS M/S SKY JEWELS THROUGH PROP SUMIT MITAL	14.02.2025	07.03.2025	12.03.2025	19.03.2025	24.03.2025	04.04.2025	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2538/2022	23.11.2022	MOHD AKKOYUN VS FLUPER LTD AND ORS	14.02.2025	PE-01.04.2025 AND 02.04.2025 AND DE-23.04.2025 AND 01.04.2025	BEFORE PE-02.04.2025	BEFORE DE-24.04.2025	BEFORE 07.05.2025	07.05.2025	NIL
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1063/2024	26.11.2024	BHANU VERMA VS MCD	25.02.2025	PE-17.03.2025, 18.03.2025 and 01.04.2025	17.03.2025	14.04.2025	21.04.2025	21.04.2025	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1557/2023	02.12.2023	M/S R.K. GOEL ABHAY KUMAR JAIN VS MCD	25.02.2025	02.04.2025	02.04.2025	02.04.2025	29.04.2025	06.05.2025	09.04.2025 DE
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS (COMM.)/1257/2024	05.07.2024	Allied Tubes Pvt Ltd Through Its Directo/ar Mr Rishabh Taneja Vs Tulika Engineers Pvt Ltd Through Its Director	03.02.2025	Plaintiff evidence 20.02.2025	WITHIN 10 DAYS	WITHIN 10 DAYS	on request after the conclusion of evidene	after the request after the conclusion of evidene	
			309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS (COMM.)/733/2024	16.11.2024	Rakesh Kumar Goel Vs Municipal Corporation of Delhi	04.02.2025	Plaintiff evidence 05.03.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidene	after the request after the conclusion of evidene	
			309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS (COMM.)/3445/2021	18.09.2021	CTO CARRIERS LTD Vs SUICHER INDUSTRIES PVT LTD AND ORS	24.02.2025	Plaintiff evidence 25.03.2025	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after the conclusion of evidene	after the request after the conclusion of evidene	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1341/2024	06-12-2024	Rajender Kumar Gupta Vs Municipal Corporation of Delhi							
			307	Civil	CS (COMM)/1565/2020	26-10-2020	CBS PUBLISHERS AND DISTRIBUTORS PV LTD vs. USHA RANI AND ANRS							
			307	Civil	CS (COMM)/372/2023	28-02-2023	M/S. B.R. AGROTECH LIMITED Vs M/S. BACCHUS ENTERPRISES LIMITED							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/115	19-10-2024	PRATAP SINGH Vs MUNICIPAL COPORATION OF DELHI AND ANR	04.02.2025						

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			310	CS (COMM)	CS (COMM)742	06-07-2024	RAM LAL RAM CHANDRA (INDIA) LTD. Vs SHEHBAAZ STREET WEAR	06.02.2025 PE-06.03.2025				As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +						
			310	CS (COMM)	CS (COMM)613	17-02-2022	M/S BUDDY AIRPORT RETAIL PVT LTD Vs GUPTA ELECTRONICS	10.02.2025										
			310	CS (COMM)	CS (COMM)128	25-11-2024	SATYA BHAMA DHANUKA Vs CABLE CORPORATION OF INDIA THROUGH DIRECTOR ROHAN HITENDRA KHATAU	10.02.2025 PE-10.03.2025				As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)129	25-11-2024	TAJUDDIN AND ORS Vs SAYYED MOHD ANWAR AND ORS	10.02.2025		LC appointed for evidence recording		As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +						
			310	CS (COMM)	CS (COMM)508	24-04-2024	RAJESH BEARING PVT LTD Vs TRN ENERGY PVT. LTD	11.02.2025 PE-11.03.2025				As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)791	22-07-2024	M/s NITIN PLASTIC Vs M/s SHAKTI ENTERPRISES	11.02.2025 PE-17.03.2025				As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +						
			310	CS (COMM)	CS (COMM)781	19-07-2024	CHIRAG GUPTA Vs GANPATI ENTERPRISES	11.02.2025 PE-12.03.2025				As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)551	23-12-2021	ICICI BANK LTD. Vs BLJENDER KUMAR	13.02.2025 PE-10.03.2025				As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)517	08-12-2021	ICICI BANK LTD. Vs DIWAKAR KUMAR RAI	14.02.2025 PE-21.03.2025										
			310	CS (COMM)	CS (COMM)110	04-10-2024	VINITA GUPTA Vs KAVITA SINGHAL AND ANR	14.02.2025 PE-25.03.2025				As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +						

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS(comm)/79/2024	07-09-2024	SONIKA AHUJA PROPRIETOR M/S SIRI RAM AND SONS Vs M/S A.N. ENTERPRISES AND ORS	11-02-2025	Nil	Nil	nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	851/2023	16.11.2023	M/S SHREE KRISHNA ALANYTICAL SERVICES PVT LTDVs.M/S MAN CARE LABORATORIE S PVT.LTD.	28.01.2025	17.03.2025	14.03.2025	14.03.2025	--	--	--	--
				CS COMM	383/2024	30.04.2024	KARAN EMBROIDERYVs.SHIVANK	17.01.2025	15.02.2025	15.02.2025	15.02.2025	--	--	--	--
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL												
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	386/2023	08.07.2023	AVIVA LIFE INSURANCE COPMANY VS. SUVIDHAA INFO SERVE LIMITED	01.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 22.05.2025	
				CS(COMM)	139/2024	15.02.2024	ADITYA GARG VS. PARVEEN JAIN	11.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 07.05.2025	
				CS(COMM)	114/2024	06.02.2024	ANKUR BANSAL VS. MALVIKA SINGH	12.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 29.03.2025	
				CS(COMM)	106/2022	12.01.2022	M/S DSV AIR AND SEA PVT LTD. VS. BALAJI CORK	20.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 21.05.2025	
				CS(COMM)	228/2023	17.04.2023	M/S NIRMAL MARBELS LTD VS. M/S INDUSIND BANK LTD.	22.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 30.05.2025	

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				CS(COMM)	322/2023	27.05.2023	CESTA SHIPPING PRIVATE LIMITED VS. BALWINDER KAUR	22.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	06.06.2025
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	704 / 2023	21.12.2023	PAHARPUR COOLING TOWERS LTD Vs SHANKARA SHANKARA SANKUL	10.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	15.05.2025
				CS (COMM.)	870 / 2022	29.10.2022	RISHABH MOTORS PVT LTD Vs MS GARGA INTERNATIONAL PVT LTD	10.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	26.05.2025
				CS (COMM.)	191 / 2024	29.02.2024	PUNJAB NATIONAL BANK Vs SUNITA KUMARI	12.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	05.05.2025
				CS (COMM.)	37 / 2024	15.01.2024	DEUTSCHE BANK AG Vs M S SAMRIDH HEALTHY COWS DAIRY FARMS PVT LTD ORS	20.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	26.05.2025
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL													
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 177/24	10.04.2024	M/s Buniyad Realty Ltd Vs M/s Shree Krishna Exports Pvt Ltd	04.02.2025	withn week	in	22.02.2025					28.03.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 496/24	28.10.2024	Ripples Engineering Pvt Ltd Vs. M/s Oriental Insurance Co Ltd	04.02.2025	withn week	in	20.02.2025					27.03.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 2/24	02.01.2024	Akna Medical Private Limited Vs. Central Warehousing Corporation & Ors	06.02.2025	withn week	in	17.02.2025					
			12, Court Block-I	New Civil Suit	CS (COMM) 41/24	24.01.2024	Jmd India Interiors Vs AVLON GROUP	12.02.2025	withn week	in	03.03.2025					07.04.2025
			12, Court Block-I	New Civil Suit	CS (Comm) 99/2024	01.03.2024	Foodies ET Al India Pvt. Ltd Vs. Raheja Developers Ltd.	07.02.2025	withn week	in	19.12.2025					
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL													
25	SH. SANDEEP YADAV	SOUTH	NIL													
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, Court Block-II	New Commercial	CS (COMM) 238/2022	18.04.2022	M/S INDIA LTD. VS SADAR PESTICIDES	01.02.2025	15.02.2025							

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL													
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM 144/2022	25-01-2022	SABIR ALI AZAM TRADING COMPANY	VS	13-02-2025	30-11-2024	--	--	--	--	--	PE: 07,8,9 APRIL DE: 23,24,25 APRIL F.ARG: 30-05-2024
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL													
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
34	MS. NIRJA BHATIJA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL													
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. PITAMBER DUTTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	287/2024	28-09-2024	TULIP SHIPPING SERVICES PRAVEEN MASWAHA	VS	17-02-2025	--	--	--	--	--	--	P.E-03-03-2025 D.E.-11-03-2025, FINAL ARGUMENT-25-03-2025
			209	RECOVERY	312/2024	14-10-2024	SUBHASH CANDRA ANAND PRAKSH GUPTA	VS	20-02-2025	--	--	--	--	--	P.E-07-03-2025 D.E.-21-03-2025, FINAL ARGUMENT-29-03-2025	
			209	RECOVERY	342/2024	13-11-2024	PAWAN KUMAR AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	VS	14-02-2025	--	--	--	--	--	P.E-06-03-2025 D.E.-22-03-2025, FINAL ARGUMENT-26-03-2025	
			209	RECOVERY	321/2024	21-10-2024	PUNJAB NATIONAL BANK VS. AMIR HAMZAH	VS	13-02-2025	--	--	--	--	--	P.E-28-02-2025 D.E.-17-03-2025, FINAL ARGUMENT-22-03-2025	
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	145/2024	5/6/2024	LAVISH JAIN VS SKOOLDRESS.I N PVT.LTD		12-02-2025	Two weeks from today i.e., 12-02-2024	Before the LC as per the schedule of the LC	Before the LC as per the schedule of the LC	Within 2 weeks of conclusion of DE	21-05-2025		
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	73/2024	ABDUL LATIF VS. MR WASIM SHAH		12.02.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO HEARING	TO BE HEARD ON 28-03-2025	BEFORE 21-03-2025 - P.E. 21-03-2025 - D.E. 28-03-2025 - FINAL ARGUMENTS	
				2	CS (COMMERCIAL)/CIVIL	71/2024	SH. MOHD AMIR VS. DIWAN SINGH YADAV		15.02.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO HEARING	TO BE HEARD ON 18-03-2025	BEFORE 25.02.2025 - P.E. 01.03.2025 - D.E. 18.03.2025 - FINAL ARGUMENTS	

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39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS(COMMER	CS(COMM)429/2024	09-08-2024	Nitin Kumar Vs Dabhan Abhinav Jain Proprietor of Shri Nandi Trading Agency SNT Agency	06.02.2025	Not Filed	Not Filed	Not Filed	NO	NO	NO	PE 01.03.2025 & 03.03.2025 DE 11.03.2025 & 18.03.2025
			301, New Court Building	CS(COMMER	CS(COMM)432/2024	29/08/2024	PANKAJ SACHDEVA VS DEEPAK GOYAL	11.02.2025	Not Filed	Not Filed	Not Filed	NO	NO	NO	PE 05.06.2025 & 06.03.2025 DE 17.03.2025 & 18.03.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)427-08-2024	27-08-2024	Anil Kumar Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD	03.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/03.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)426-07-2024	26-07-2024	Kuldeep Ibbas Through Director Vs	04.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/10.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)425-07-2024	25-07-2024	Prateek Jain Vs Vikram Vasadhi	13.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/11.03.2025
			ROOM NO 208	COMMERCIAL	CS COMM 346/2024	06-06-2024	LVS FINANCIAL SERVICES PVT LTD VS LANCER TRADING	12.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/06.03.2025
			ROOM NO 208	COMMERCIAL	CS COMM 428/2024	17-02-2024	Werben India Vs Mahagun (india)	17.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/10.03.2025
			ROOM NO 208	COMMERCIAL	CS COMM 429/2024	17.02.2024	Werben India Vs Logix Heights	17.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/10.3.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)427-05-2024	17-05-2024	Jammu And Kashmir Bank Vs Amit Negi	24.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/17.3.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER	CS(COMM)475/2024	10-09-2024	Vikash Nahar vs M/s. Arvind Kumar and Sons & Ors.	11.02.2025	Not Filed	NO	Not Filed	NO	NO	NO	11.03.2025
			303, New Court Building	CS(COMMER	CS(COMM)480/2024	12/09/2024	Jyoti Surana vs Kanhaiya Lal Aggarwal	12.02.2025	Not Filed	NO	Not Filed	NO	NO	NO	24.12.2024
			303, New Court Building	CS(COMMER	CS(COMM)413/2024	02-08-2024	Lakha Ram Sharma vs Rajeshwar Cable & Anr.	13.02.2025	Not Filed	NO	Not Filed	NO	NO	NO	07.03.2025
			303, New Court Building	CS(COMMER	CS(COMM)559/2024	29-10-2024	Ashish Sharma vs. Kanhaiya Lal Aggarwal	14.02.2025	Not Filed	NO	Not Filed	NO	NO	NO	10.03.2025
			303, New Court Building	CS(COMMER	CS(COMM)335/2024	04/06/2024	M/s. Jai Durgat Traders vs. M/s. Guru Kripa Textile	17.02.2025	Not Filed	NO	Not Filed	NO	NO	NO	11.03.2025

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			303. New Court Building	CS(COMMER	CS(COMM) 547/2024	20/12/2024	Suresh Jain vs Rahul Gupta	19.02.2025	Not Filed	NO	Not Filed	NO	NO	7.03.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304				Framing the issues		Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/Hearing Date
				CS(COMM)/426/2024	SAM INDIA BUILTWEEL PVT.F LTD. VS SAXENA MARINE TECH PVT. LTD.	01-02-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 29-03-2025
				CS(COMM)/524/2024	MAHAVEER KUMAR VS BHIM RAJ	04/02/2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-03-2025
				CS(COMM)/132/2024	IDBI BANK LTD. VS PANKAJ KHATRI	06-02-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 22-03-2025
				CS(COMM)/155/2024	MANISH TANDON VS ELEGANT SANITARY STORE	17-02-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 10-03-2025
				CS(COMM)/523/2024	MAHAVEER KUMAR VS MAHENDE R SINGH	24-02-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-04-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/156/2019	03-02-2025	BM GOEL PROM/S COMPETENT TEXTILE ASSOCIATES Vs M/S INNOVATIVE TEXTILES LTD.							
					CS (COMM)/342/2022	03-02-2025	SH RAJEEV GUPTA Vs ORIENTAL BANK OF COMMERCE							
					CS (COMM)/85/2023	04-02-2025	BELJING TIANCHUANG HAORUI TRADING CO LTD THROUGH ITS CONSTITUTED ATTORNEY MR							
					CS (COMM)/156/2021	07-02-2025	HAZOORILAL AND SONS JEWELLER P LTD Vs RAVINDER KUMAR							
					CS (COMM)/223/2022	10-02-2025	Q FACTOR FINANCE AND INVESTMENTS PVT LTD Vs ASHU KUMAR AND ORS							
					CS (COMM)/425/2019	11-02-2025	M/S NEW MANGALAM SALES Vs M/S AC NARENDRA							
					CS (COMM)/866/2022	12-02-2025	DRANE INTERNATIONAL PVT. LTD VS SARVA EDU. AND CONSULTING							

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING									
					CS (COMM)/555/2022	17-02-2025	ICICI BANK LTD VS SATISH KUMAR MITTAL										
					CS (COMM)/322/2022	18-02-2025	ASSOCIATED TRADE PVT. LTD. VS TRUSTEES OF SARDAR JAGAT TRUST										
					CS (COMM)/279/2020	20-02-2025	VOS TECHNOLOGIES (INDIA) PVT LTD Vs PRAVEEN KUMAR KATTIYAR										
					CS (COMM)/223/2022	21-02-2025	Q FACTOR FINANCE VS ASHU KUMAR										
					CS (COMM)/622/2021	22-02-2025	SHREE BALAJI IMPEX VS M/S SINGH BROTHERS AND ANR.										
44	SH.VINOD YADAV		316	Civil	CS/Comm./475/23	01.07.23	Axis Bank Ltd. Vs. Parminder Singh										11.02.25
					CS/Comm./477/23	01.07.23	Axis Bank Ltd. Vs. Akaknsha Nagpal										11.02.25
					CS/Comm./220/24	15.04.24	M.K Industries Vs. Hindon Forge Pvt. Ltd.										12.02.25
					CS/Comm./525/24	31.08.24	Sunil Niranjani Shah Vs. Laxmi Chand Ahuja										17.02.25
					CS/Comm./593/24	20.08.24	Vipul Overseas Pvt. Ltd. Vs. M/s RDHS Corporation Ltd.										19.02.25
					CS/Comm./395/24	01.07.24	Kamlesh Vs. M/s D N Enterprises And Ors.										22.02.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL														
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL														
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM/13/2024	10.01.2024	BHAGWAN SINGH SISHODIA VS ANMOL BHASIN	11.02.2025	18.02.2025	25.02.2025	25.02.2025	NIL	NIL	NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
			603	Commercial suit	CS COMM/24/2025	16.01.2025	STATE BANK OF INDIA VS SUMIT KUMAR	12.02.2025	19.02.2025	27.02.2025	27.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/468/2024	21.09.2024	UNION BANK OF INDIA VS DHANWANTI GARMENTS	15.02.2025	22.02.2025	01.03.2025	01.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/637/2024	13.12.2024	M/S SHRI MANGLA ELECTRONICS VS M/S EXPERIO TECH PRIVATE LIMITED	17.02.2025	24.02.2025	04.03.2025	04.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/428/2024	31.08.2024	M/S PRAKASH PIPES LIMITED VS UJJAWAL AGROTECH	25.02.2025	04.03.2025	11.03.2025	11.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/289/2024	03.06.2024	GURDEV SINGH VS ANIL VERMA	28.02.2025	NIL	NIL	NIL	NIL	NIL	NIL
			603	Commercial suit	CS COMM/328/2024	04.07.2024	KEMA GROUP SERVICES VS LP FLEX SIGN SYSTEMS INDIA PRIVATE LTD.	28.02.2025	07.03.2025	17.03.2025	17.03.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS(COMM)/26/24	11-01-2024	MANVI IMPEX VS RISHABH SYNTHETICS	45716	45740	24-03-2025 26-03-2025 02-04-2025	24-03-2025 26-03-2025 02-04-2025	45761	45761	07-04-2025 09-04-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM)/656/2024	21.12.2024	ICICI BANK LTD Vs. ANIL KUMAR	10.02.2025	PE-27.02.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS((COMM)/121/2024	27.02.2024	BANK OF MAHARASHTRA VS REET SACHDEVA	13.02.2025	PE-05.03.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/349/2024	08.07.2024	CANARA BANK VS. VINEET SHARMA PROP SHIV GAYATRI CONSTRUCTION	13.02.2025	PE-04.03.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/131/2024	28.02.2024	KHYATI DHIR VS. SANJAY SHARMA	14.02.2025	PE-28.03.2025 & 29.03.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/116/2024	27.02.2024	JFAM PVT LTD VS. MANINDER SINGH	25.02.2025	PE-27.03.2025 & DE-03.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/430/2024	31.08.2024	CANARA BANK VS. ANNAPURNA TAWACHAPATI SUPPLIE	27.02.2025	PE-27.03.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	89/2024	19.02.2024	STATE BANK OF INDIA VS ARVIND VENKATESAN AND ORS.	ARVIND VS GUPTA	0811317311	14.02.2025	361 DAYS	YES	CONTES TED-DECREED	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			509	CS(COMM)	310/2024	07.06.2024	M/S HARISH KUMAR THROUGH PROP HARISH KUMAR VS MCD AND ANR.	9.56E+009	19.02.2025	257 DAYS	YES	CONTESTED-DECREED		
			509	COUNTER CLAIM	32/2024	06.09.2024	PRINCE VERMA VS CANARA BANK		25.02.2025	172 DAYS	YES	CONTESTED-DECREED		
			509	CS (COMM)	239/2024	30.04.2024	CANARA BANK VS PRINCE VERMA	9.05E+009	25.02.2025	301 DAYS	YES	CONTESTED-DECREED		
			509	CS(COMM)	405/2022	17.08.2022	VARIS DESIGN AND ENGINEERS RE LINE ASEAN LTD. VS ALI & ASSOCIATES PVT LTD.	9.95E+009	27.02.2025	925 DAYS	YES	CONTESTED-DECREED		
			509	CS(COMM)	424/2024	30.08.2024	INDIAN OVERSEAS BANK VS KIDS PARADISE	20.02.2025	17.04.2025					
			509	CS(COMM)	292/2024	03.06.2024	CANARA BANK VS SKYRA ADVANCED SYSTEMS PVT LTD.	28.02.2025	24.03.2025					